

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
For Admission with Interim order. DS 11.11.03 Bench <u>On Memo</u> for Admission & Interim order.	<u>02. Order dated 15.12.03.</u> Heard Mr. Y. S. P. Babu, Learned Counsel for the Applicant and Perused the records. There is no merit in this case and, therefore, the same is rejected, at the admission stage.
le 12/12 Bench <u>On. 21.12.03</u> A copy of order is prepared for the counsel for the applicant. le 12/12 DS 12/12/03	Vice-Chairman Member (J)